Sr. No. 06

## HIGH COURT OF JAMMU AND KASHMIR **AT JAMMU**

(Through Virtual Mode)

EMG-Bail App No. 08/2020

Sachin Patyal and others

...Applicant/Petitioner(s)

Through: - Mr. Jagpaal Singh, Advocate.

V/S

UT of Jammu and Kashmir

...Non-applicant/Respondent(s)

Through: - Mr. Ravinder Gupta, AAG

## HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE Coram: **ORDER**

Issue notice.

Mr. Ravinder Gupta, learned AAG accepts notice on behalf of the non-applicant. He shall file objections by the next date.

List on 04.05.2020.

In the meantime, in the event of arrest of the applicants in F.I.R. No. 05/2020 registered with Police Station, Women Cell, Kathua they shall be released on bail subject to furnishing of bail bonds and surety bonds to the tune of Rs. 20,000/- each to the satisfaction of the I/O of the case. The applicants are directed to join the investigation. The applicants shall not tamper with the evidence in any manner.

> (PUNEET GUPTA) JUDGE

Jammu 29.04.2020

Tarun